COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 258 of 2016

Dated: 21st November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Torrent Power Ltd., …Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. H.S. Jaggi

ORDER

Admit. Issue notice to the Respondents returnable on 08.02.2017. Dasti, in addition, is permitted.

List the matter on ***08.02.2017.*** In the meantime, learned counsel for the Respondents may file reply on or before 20.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed 05.01.2017 after serving copy on the other side.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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